

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:6932  
ANSWERED ON:18.05.2012  
FOREST RIGHTS  
Jeyadural Shri S. R.

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the Government has received representations from some organizations including Papikondalu Tribal eco-development and eco-tourism society in Andhra Pradesh to safeguard their forest rights;
- (b) if so, the details thereof ; and
- (c) the action taken by the Government thereon?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

(a) to (c): The Ministry of Tribal Affairs has received some complaints over a period of time concerning denial of rights under the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006. These complaints have been sent to respective States/UTs for taking necessary action as the responsibility for implementation of the Act lies with the States/UTs. Some complaints alleging eviction of tribal communities from forest land were also sent to the Ministry of Environment & Forests for necessary action. No representation from Papikondalu Tribal eco-development and eco-tourism society in Andhra Pradesh for safeguarding their forest rights has, however, been received in the Ministry.